

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 165 OF 2015 &
IA NO. 267 OF 2015**

Dated: 24th August, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

BSES Yamuna Power Ltd.

Versus

Delhi Electricity Regulatory Commission

.... Appellant (s)

.... Respondent (s)

Counsel for the Appellant(s)

:

**Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza
Ms. Malavika Prasad**

ORDER

Issue notice to the Respondents returnable on 23.09.2015. Dasti in addition is permitted.

List the matter on **23.09.2015.**

**(I.J. Kapoor)
Technical Member
Ts/dk**

**(Justice Ranjana P. Desai)
Chairperson**